



**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 109  
CP No. (IB)-78/9/JPR/2021  
Under Section 9 of IBC, 2016

**In the matter of:**

**Jitendra Saini Prop. of Shree Jai Hanuman Timber**

**...Operational Creditor**

**Versus**

**Ishwar Cables Pvt. Ltd.**

**...Corporate Debtor**

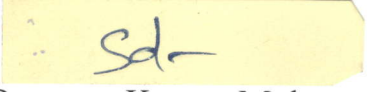
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

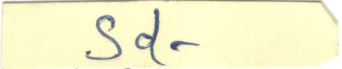
**Present Through Video Conferencing: -**

For the Operational Creditor : Aditya Vijay, Adv.  
For the Corporate Debtor : None-appeared

**ORDER**

Heard Mr. Aditya Vijay, Adv. appearing on behalf of the Petitioner/  
Operational Creditor who submits that the matter has been settled amicably  
between the parties. He seeks to withdraw this present petition. Permission  
granted. CP No. (IB)-78/9/JPR/2021 is dismissed as withdrawn.

  
(Prasanta Kumar Mohanty)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

October 12, 2022